

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 102**  
**(IB)-144(PB)/2017**

**IN THE MATTER OF:**

ICICI Bank Limited

.... Petitioner/Applicant

v.

SR Foils And Tissue Limited

.... Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.**

**Order delivered on 15.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant/ Liquidator : Mr. Abhishek Anand, Mr. Karan Kohli, Advs. along with Mr. Anil Kohli, Liquidator in person  
For the Respondent :

**ORDER**

**New IA-1687/2024**

Ld. Counsel Mr. Abhishek Anand appeared on behalf of the Applicant.

At request, list the matter before the Regular (Principal) Bench for a physical hearing **on 13.05.2024.**

-sd-  
**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

-sd-  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (JUDICIAL)**